

(b) the number of posts earmarked as reserved quota posts for promotion of employees belonging to the Scheduled Castes and Scheduled Tribes in each grade and category during the same period, zone-wise;

(c) whether the quota reserved for the Scheduled Castes and Scheduled Tribes was fully subscribed; and

(d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SAR-DAR BUTA SINGH): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

**"Cease and Desist" order to companies**

332. SHRI SANAT KUMAR RAHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the names of the companies in respect of which the Monopolies and Restrictive Trade Practices Commission has passed "Cease and Desist" order since June 1975?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): A statement is annexed giving the names of Companies against which the Commission passed orders since June, 1975.

**Statement**

*Names of the Companies against whom the M.R.T.P. Commission passed "Cease and Desist" order since June, 1975.*

1. M/s. Inchek Tyres Limited and 7 others.
2. M/s. Tata Oil Mills Company Ltd.
3. M/s. Rallis India Limited ("Cease and Desist" order passed in respect of Agreement No. 1 only).
4. M/s. Waldies Limited.
5. M/s. Tata Chemicals Limited.
6. M/s. Modi Yarn Mills.

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7. M/s. Atul Products Limited and Ciba Geigy of India.
8. M/s. Khira Steel Works Pvt. Limited.
9. M/s. Chandan Metal Products Pvt. Ltd.
10. M/s. Steelage Industries Limited.
11. M/s. Bajaj Electricals Limited.
12. M/s. Calcutta Chemical Company Ltd.
13. M/s. Ex-cello India Limited & 4 others.
14. M/s. Godrej and Boyce Mfg. Co. Pvt. Ltd.
15. M/s. Philips India Limited and its Radio dealers Associations.
16. M/s. Allied Distributors & Bengal Potteries Limited.
17. M/s. Philips India Limited and its Light dealers Associations.
18. M/s. Cellulose Products of India Ltd. and 3 others.
19. M/s. Cellulose Products of India Limited and Indokem Private Limited.
20. M/s. Cellulose Products of India Limited and 4 others.
21. M/s. Jugg Lal Kamlapat Jute Mills Co., Ltd.
22. M/s. Amar Dye Chem. Limited.
23. M/s. Spencer and Company Limited.
24. M/s. Weston Electronics Pvt. Limited.
25. M/s. Bharat Gears Limited.
26. M/s. Mahindra and Mahindra Limited.
27. M/s. Mahindra and Mahindra Limited.
28. M/s. Mahindra Ugin Steel Company Limited and Mahindra and Mahindra Limited.
29. M/s. Crompton Greaves Limited.
30. M/s. Crompton Greaves Limited.
31. M/s. Crompton Greaves Limited.
32. M/s. Andhra Pradesh Papers Mills Limited and others.
33. M/s. Petrol Dealers.
34. M/s. Iron Exchange (India) Limited.
35. M/s. India Tobacco Company Limited and Wazir Sultan Tobacco Company Limited.

36. M/s. Siva Electronika (India) Pvt. Ltd. and 2 others.
37. M/s. N. M. Tripathi Private Limited.
38. M/s. Grindwell Norton Limited.
39. M/s. Corborandum Universal Limited
40. M/s. Delhi Automobiles Private Limited and 4 others.
41. M/s. All India X-Ray and Electro-medical Trade Association and 14 others.
42. M/s. Coates of India Limited and 4 others.
43. M/s. Gestetner Duplicators Private Limited.
44. M/s. Singer Sewing Machine Company, Bombay.
45. M/s. T. T. Pvt. Limited.
46. M/s. Godrej and Boyce Mfg. Co. Pvt. Ltd.  
M/s. S. S. Nataraj and Company.
47. M/s. Killick Nixon & Co. & M/s. Aluminium Rolling and Spinning Mills Pvt. Ltd.
48. M/s. Dharangadhra Chemicals Works Ltd.
49. M/s. Alkali & Chemicals Corporation of India Limited.
50. M/s. Jaishree Chemicals Limited.
51. M/s. Andhra Sugars Limited.
52. M/s. National Rayon Corporation Limited.
53. M/s. Kanoria Chemicals and Industries Limited.
54. M/s. Shri Ram Chemical Industries (Kota).
55. M/s. Saurashtra Chemicals, Gujarat
56. M/s. Tata Chemicals, Bombay.
57. M/s. Standard Mills Company Limited.
58. M/s. D.C.M. Chemical Works Limited.
59. M/s. Methur Chemical and Industrial Corporation Limited.
60. M/s. Hukam Chand Jute Mills Limited.
61. M/s. Calico Chemicals, Bombay.
62. M/s. Bennett and Coleman and Company Limited and 3 others.

63. M/s. Kasturi and Sons Limited and 3 others.
64. M/s. Hindustan Times Limited and 5 others.
65. M/s. Statesman Limited, Calcutta and 3 others.
66. M/s. Statesman Limited, Calcutta.
67. M/s. Sakal Paper Limited.
68. M/s. V. D. Chaudhry and Partners, Ajmer.
69. M/s. Ramgopal Maheshwari and Sons, Nagpur.
70. M/s. Voltas Limited.
71. M/s. Punj Sons Pvt. Limited.
72. M/s. Godrej and Boyce Mfg. Co. Pvt. Limited.
73. M/s. Bombay Urdu Newspapers Association, Bombay and Association of Urdu Advertising Agents, Bombay.
74. Weston Electronics Pvt. Limited & 6 others.
75. M/s. J. K. Electronics, Kanpur.
76. M/s. Perfect Circle Victor Limited, Bombay, M/s. Payen Talleros Ltd. and M/s. Gasket and Radiators Pvt. Ltd.

#### Registration of new firms

333. SHRI SANAT KUMAR RAH A: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of new companies in the private and public sector which have been registered under the Companies Act during the year 1975-76 and so far during 1976-77?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): The number of new companies registered under the Companies Act, 1956 during the year 1975-76 and during the 1st quarter of 1976-77 in the public and private sectors are as under:—

Year.	Public Sector	Private Sector
1975-76	75	293
(1976-77) (1st Quarter)	16	72